

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
COURT - 2

ITEM No.213 – IA/66(AHM)2024
ITEM No.214 – Cont.P/5(AHM)2022 in IA 419 of 2017
ITEM No.215 – IA/757(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017
ITEM No.216 – IA/758(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017
ITEM No.217 – IA/794(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017
ITEM No.218 – IA/795(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017
ITEM No.219 – IA/873(AHM)2022 in Cont.P/5(AHM)2022
ITEM No.220 – IA/866(AHM)2022
ITEM No.221 – IA/867(AHM)2022
ITEM No.222 – IA/874(AHM)2022
ITEM No.223 – IA/760(AHM)2022 in
Cont.P/5(AHM)2022 in IA 419 of 2017
ITEM No.224 – IA/855(AHM)2022 in IA/832(AHM)2022
ITEM No.225 – IA/1075(AHM)2022
ITEM No.226 – IA/1107(AHM)2022
ITEM No.227 – IA/1143(AHM)2022
ITEM No.228 – IA/15(AHM)2023
ITEM No.229 – IA/110(AHM)2023
in
IA/832(AHM)2022
ITEM No.230 – IA/288(AHM)2023
ITEM No.231 – IA/991(AHM)2023 in IA/874(AHM)2022
ITEM No.232 – IA/992(AHM)2023 in IA/758(AHM)2022
ITEM No.233 – IA/994(AHM)2023 in IA/873(AHM)2022
ITEM No.234 – IA/996(AHM)2023 in IA/757(AHM)2022
in
CP(IB) 40 of 2017

Proceedings under Section 7 IBC

IN THE MATTER OF:

State Bank of India
V/s
Essar Steels Ltd

.....Applicant

.....Respondent

Order delivered on: 24/04/2024

Coram:

Mrs. Chitra Hankare, Hon'ble Member(J)
Dr. Velamur G Venkata Chalapathy, Hon'ble Member(T)

ORDER

IA/66(AHM)2024, Cont.P/5(AHM)2022 in IA 419 of 2017, IA/757(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017, IA/758(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017, IA/794(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017, IA/795(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017, IA/873(AHM)2022 in Cont.P/5(AHM)2022, IA/866(AHM)2022, IA/867(AHM)2022, IA/874(AHM)2022, IA/760(AHM)2022 in Cont.P/5(AHM)2022 in IA 419 of 2017, IA/855(AHM)2022 in

IA/832(AHM)2022, IA/1075(AHM)2022, IA/1107(AHM)2022, IA/1143(AHM)2022, IA/15(AHM)2023, IA/110(AHM)2023 in IA/832(AHM)2022, IA/288(AHM)2023, IA/991(AHM)2023 in IA/874(AHM)2022, IA/992(AHM)2023 in IA/758(AHM)2022, IA/994(AHM)2023 in IA/873(AHM)2022, IA/996(AHM)2023 in IA/757(AHM)2022

All the matters are recused by the Members vide order dated 23.04.2024.

-Sd-

**DR. V. G. VENKATA CHALAPATHY
MEMBER (TECHNICAL)**

-Sd-

**CHITRA HANKARE
MEMBER (JUDICIAL)**